

1	2	3	4	5
29.	Uttar Pradesh	739,000	740,519	100.2%
30.	West Bengal	603,730	609,651	101.0%
31.	Lakshdweep	690	N.A.	
	TOTAL	6653,820	6633,364	99.7%

*Sales made in Damand, Diu and Dadra & N.Haveli are, included in Gujarat Sales.

**Japanese Collaboration for modernisation
of Heavy Engineering Corporation**

3357. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have a scheme for Japanese collaboration for modernisation of Heavy Engineering Corporation ;

(b) if so, the name of the Japanese company with the help of which modernisation of Heavy Engineering Corporation is proposed to be undertaken ;

(c) whether any other areas are also being considered for upgradation purpose ; and

(d) if so, the details of the scheme proposed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Heavy Engineering Corporation Ltd. (HEC) have an ongoing collaboration with M/s. Hitachi of Japan for achieving modernisation and technology upgradation in certain specific activities of Foundry Forge Plant.

In order to modernise and upgrade technology in various other areas, HEC are having discussions with different foreign companies including Japanese. No specific proposal for modernisation with assistance of any other Japanese company has been finalised.

(c) and (d). The management of HEC has plans for technology upgradation for Heavy Machine Tool Plant and Foundry Forge Plant which encompass products such as CNC Boring Machines, machining

centres ; high value castings, buckets for earth moving equipment, etc.

**Share Capital of Companies Registered in
1985-1986.**

3358. SHRI E. AYYAPU REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) the number of companies registered in 1985-86 ;

(b) the total share capital of the newly registered companies ; and

(c) the percentage of buoyancy in share capital as compared to 1984-85 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) 12,413 new companies limited by shares were registered, under the Companies Act, 1956, during the first 10 months of 1985-86 (April 1985 to January, 1986). The data for February-March, 1986 are not yet available.

(b) The total authorised capital of these companies amounted to Rs. 2806.5 crores.

(c) The number of new companies registered during April, 1985-January, 1986 and their authorised capital were higher than in the corresponding period of the previous year by 14.7 percent and 62.5 percent respectively.

**Oil Wells Drilled in Krishna, Godavari
and Cauvery Basins.**

3359. SHRI E. AYYAPU REDDY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of oil wells drilled in the